

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:116  
ANSWERED ON:08.08.2012  
AVAILABILITY OF COAL  
Muttemwar Shri Vilas Baburao

**Will the Minister of COAL be pleased to state:**

- (a) whether Coal India Limited proposed that the captive power plants be allowed to lift the coal directly from the mines;
- (b) if so, the quantity of coal available with the different mines and the latest position about the demand and supply;
- (c) the quantity purchased by the captive power plants during the last one year, month-wise; and
- (a) the steps being taken by the Coal India Limited in the matter ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): No, Sir. CIL has not proposed that Captive Power Plants be allowed to lift coal from the stocks on "as-is-where-is" basis, as offered to Power Utilities under a special scheme.

(b): Does not arise, in view of reply given to part (a) of the question.

(c): The month-wise details of dispatch of coal and coal products to captive power plants from CIL sources during 2011-12 were as under:

Month-wise despatch of coal and coal products from CIL sources to CPPs during 2011-12 (in Million Tonnes)

Month Despatch (Provisional)

Apr`11	2.78
May`11	3.07
Jun`11	2.74
Jul`11	3.42
Aug`11	2.69
Sep`11	2.08
Oct`11	2.45
Nov`11	3.30
Dec`11	3.07
Jan`12	2.51
Feb`12	3.31
Mar`12	3.24

(d): Coal is supplied from CIL sources to Captive Power Plants (CPPs) as per the terms and conditions of Fuel Supply Agreement concluded by them with the concerned subsidiaries of CIL. CPPs are also free to participate in e-auction and bid for coal offered from CIL sources under e- auction from time to time.